Sl. No.	Name of creditor	Identific ation No.	Details of claim received		Details of claim admitted						Amount of continge nt claim	any mutual	claim not	Amount of claim	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	ciaim	dues, that may be set-off	admitted	under verificati on	
	NIL														